

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 81 OF 2017**

**Dated: 27<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**NHPC Ltd.**

**.... Appellant(s)**

**Vs.**

**Power Grid Corporation of India Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv  
Mr. Rajiv Shankar Dvivedi  
Ms. Arti Dvivedi  
Mr. A. K. Pandey  
Mr. J. K. Jha

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-1

Ms. Suparna Srivastava  
Ms. Sanjna Dua for R-2

Mr. Akshat Jain for R-3

Mr. Sethu Ramalingam for R-4

**ORDER**

It is represented that pleadings are complete.

In view of the urgency expressed, we direct the office to list this matter for hearing high on board on **12.12.2017** before the Bench headed by Justice N.K. Patil.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*